NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. CP/232(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Mr Tikamdas S/O Rupchand Chhabrani**
V/s
Roopchand Hotels Private Limited

APPEARANCE :
FOR THE APPLICANT **:** Adv. Atul Pande a/w Adv Raghav Tiwari
FOR THE RESPONDENT **:** Adv. Jatin Kumar

Section: Rule 11 of NCLT Sec. 241(1) Sec. 242(4) Sec. 244(1) Section 246 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **08.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.11.2022
ANKIT